

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**Original Application No.020/1256/2015**

**Date of Order : 13.06.2018**

**Between :**

Ch. Blessing Babu,  
S/o. Ch. Yohan, aged 42 years,  
Occ: Technician Grade-I,  
O/o. The Senior Section Engineer,  
MEMU Car Shed, South Central Railway,  
Rajahmundry R.S.,  
R/o C/o D.No.10/1A, Sion House,  
S.C. Peta, Kadiyam – 533 126  
East Godavari District.

... Applicant

**And**

1. Union of India rep. by  
The Chairman,  
Railway Board,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi.
2. The General Manager,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.
3. The Senior Divisional Personnel Officer,  
South Central Railway,  
Vijayawada Division,  
Vijayawada.
4. R. Ananda Rao, Occ: Technician Grade-I,  
MEMU Car Shed, South Central Railway,  
Rajahmundry R.S.. ... Respondents

Counsel for the Applicant ... Mr. K.R.K.V. Prasad  
Counsel for the Respondents ... Mrs.K.M.J.D. Shyama Sundari,

***CORAM:***

***Hon'ble Mr.Justice R.Kantha Rao*** ... ***Judl. Member***

***Hon'ble Mrs. Minnie Mathew*** ... ***Admn. Member***

***ORAL ORDER***

***{ As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }***

Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. The O.A. is, therefore, dismissed as withdrawn. No order as to costs.

***(MINNIE MATHEW)***  
***ADMN. MEMBER***

***(JUSTICE R. KANTHA RAO)***  
***JUDL. MEMBER***

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